NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017 M.A. No. 552/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

,

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES:

Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Rohan Agrawal for Rep: No. 2

i/b MDly Partners

Descended Jain RP (Applicant)

Lay Choksi for RP (Applicant)

(Adv i/b. Low Frame).

Tox,

Nikhil Rajani for Edelweiss

Vb V. Deshpande ARC

and Co.

ORDER

MA No. 552/2017 in CP No. 839/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner/IRP as well as the R2 are present.

List this matter for further hearing on 17.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)